

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: AUGUST 1, 2012

No. 1641 / DR(S)/2012

Sri **Syed Waiz Mian**, Additional District & Sessions Judge, Allahabad to be Additional District & Sessions Judge, Shahjahanpur.

No. 1642 / DR(S)/2012

On reversion to the regular line, Sri **Devendra Kumar Misra**, Registrar, State Consumer Disputes Redressal Commission, Lucknow to be Additional District & Sessions Judge/ Special Judge, Hardoi vice Sri Kamla Singh Yadav.

He is also appointed as Special Judge, Scheduled Castes and Scheduled Tribes at Hardoi in the special court created under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act 1989 for trying cases under the said Act.

No. 1643 / DR(S)/2012

Sri **Kamla Singh Yadav**, Special Judge/ Additional District & Sessions Judge, Hardoi to be Additional District & Sessions Judge, Hardoi.

No. 1644 / DR(S)/2012

Sri **Lakshmi Kant Shukla**, Additional District & Sessions Judge, Hardoi to be Additional District & Sessions Judge/ Special Judge, Hardoi vice Sri Shri Kant Verma

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Hardoi against the special court created for trying cases under the said Act.

No. 1645 / DR(S)/2012

Sri **Shri Kant Verma**, Special Judge/ Additional District & Sessions Judge, Hardoi to be Additional District & Sessions Judge, Hardoi.

No. 1646 / DR(S)/2012

Sri **Richh Pal Singh**, Additional District & Sessions Judge, Muzaffarnagar to be Additional District & Sessions Judge/ Special Judge, Muzaffarnagar in the vacant court.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Muzaffarnagar against the special court created for trying cases under the said Act.

No. 1647 / DR(S)/2012

Sri **Sushil Kumar-II**, Additional District & Sessions Judge, Bijnor to be Additional District & Sessions Judge/ Special Judge, Bijnor vice Sri Dinesh Chand.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Bijnor against the special court created for trying cases under the said Act.

No. 1648 / DR(S)/2012

Sri **Dinesh Chand**, Special Judge/ Additional District & Sessions Judge, Bijnor to be Additional District & Sessions Judge, Bijnor.

No. 1649 / DR(S)/2012

Sri **Abdul Qadir**, Additional District & Sessions Judge, Bareilly to be Special Judge, Anti Corruption (UPSEB), Bareilly in the vacant court.

No. 1650 / DR(S)/2012

Sri **Mahesh Prasad Srivastava**, Additional District & Sessions Judge, Rae-bareli to be Additional District & Sessions Judge/ Special Judge, Rae-bareli in the vacant court.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Rae-bareli against the special court created for trying cases under the said Act.

No. 1651 / DR(S)/2012

Sri **Tanvir Ahmad**, Additional District & Sessions Judge, Budaun to be Additional District & Sessions Judge/ Special Judge Budaun vice Sri Sanjay Kumar Dey.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Budaun against the special court created for trying cases under the said Act.

No. 1652 / DR(S)/2012

Sri **Sanjay Kumar Dey**, Special Judge/ Additional District & Sessions Judge, Budaun to be Additional District & Sessions Judge/ Special Judge, Budaun vice Sri Hari Har Prasad Yadav.

He is also appointed U/s 5(2) of U.P. Dacoity Affected Areas Act 1983 as Special Judge at Budaun against the special court created for trying cases under the said Act.

No. 1653 / DR(S)/2012

Sri **Sri Hari Har Prasad Yadav**, Special Judge/ Additional District & Sessions Judge, Budaun to be Additional District & Sessions Judge/ Special Judge, Budaun vice Sri Anil Kumar Agarwal.

He is also appointed as Special Judge, Scheduled Castes and Scheduled Tribes at Budaun in the special court created under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act 1989 for trying cases under the said Act.

No. 1654 / DR(S)/2012

Sri Anil Kumar Agarwal, Special Judge/ Additional District & Sessions Judge, Budaun to be Additional District & Sessions Judge, Budaun.

BY ORDER OF THE COURT,

Sd/-
(ANANT KUMAR)
REGISTRAR GENERAL

No. 302/ DR (S)/ 2012, Dated: Allahabad: August 1, 2012

Copy forwarded for information and necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow with the request to relieve Sri Devendra Kumar Misra, Registrar, State Consumer Disputes Redressal Commission, Lucknow from his present post so as to enable him to take over charge of his new posting immediately.
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. (Information available on E-mail).
5. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
6. The District & Sessions Judges, Hardoi, Shahjahanpur, Muzaffarnagar, Bijnor, Bareilly, Rae-bareli, & Budaun. (Information available on E-mail).

The Officers mentioned above shall hand over charge of their present posts and shall proceed to take over charge of their new postings immediately.

The handing and taking over charge certificates may kindly be sent to the Deputy Registrar (Services), High Court, Allahabad forthwith.

The officers shall also mention therein personal ID no. allotted by the Court on the charge certificates.

It is to add that local arrangement shall be made by you in pursuance to the circular letter No.27/D.R.(S)/2000 dated 21.6.2000.

The officer who is transferred/ posted on his own request, is not entitled for any T.A. under Rule 42 of Chapter-IV of Financial Hand Book, Volume-III.

7. The Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
8. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
9. The Registrar (Confidential), High Court, Allahabad.
10. The Joint Registrar (Inspection), High Court, Allahabad.
11. The Officer On Special Duty/ Incharge Computer Centre, High Court, Allahabad.
12. The Deputy Registrar (Budget), High Court, Allahabad.
13. The Section Officer (Admin.A-3 Section), High Court, Allahabad.
14. The Section Officer (Conf. 'B' Section), High Court, Allahabad.
15. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
16. P.S. to Hon'ble Administrative Judges, Hardoi, Shahjahanpur, Muzaffarnagar, Bijnor, Bareilly, Rae-bareli, & Budaun. (Information available on E-mail).

BY ORDER OF THE COURT,

Sd/-
(VIRENDRA KUMAR SRIVASTAVA)
DEUTY REGISTRAR (SERVICES)